

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 02<sup>nd</sup> day of January, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J  
Hon'ble Mr. Mohd. Jamshed, Member-A

**Original Application No. 330/01705/2010**  
(U/S 19, Administrative Tribunal Act, 1985)

Suresh Chandra Mishra.

.....Applicant.

By Advocate – Shri N.L. Srivastava.

**V E R S U S**

Union of India & Ors.

.....Respondents.

By Advocates : Shri R.K. Srivastava.

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, J.M. :**

List revised. None present for the applicant. Shri R.K. Srivastava, Advocate for the respondents is present.

2. In spite of revised call, none appears for the applicant. It appears that the applicant has lost interest in prosecuting the matter. The O.A. is accordingly dismissed in default and for non prosecution.

**(Mohd. Jamshed)**  
Member (A)

**(Justice Bharat Bhushan)**  
Member (J)

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